

ITEM NO.49

COURT NO.1

SECTION X

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

Writ Petition (Civil) No.1239/2023

THE STATE OF TAMIL NADU

Petitioner(s)

VERSUS

THE GOVERNOR OF TAMILNADU & ANR.

Respondent(s)

(With IA No.69967/2024 - AMENDMENT OF THE PETITION, IA No. 259020/2023 - AMENDMENT OF THE PETITION and IA No.69649/2024 - GRANT OF INTERIM RELIEF)

WITH W.P.(C) No.1271/2023 (X)

Date : 22-03-2024 These matters were called on for hearing today.

CORAM :

HON'BLE THE CHIEF JUSTICE
HON'BLE MR. JUSTICE J.B. PARDIWALA
HON'BLE MR. JUSTICE MANOJ MISRA

For Petitioner(s) Dr. Abhishek Manu Singhvi, Sr. Adv.
Mr. Mukul Rohatgi, Sr. Adv.
Mr. P. Wilson, Sr. Adv.
Mr. Sabarish Subramanian, AOR
Mr. C Kranthi Kumar, Adv.
Mr. Vishnu Unnikrishnan, Adv.
Mr. Apoorv Malhotra, Adv.
Mr. Lokesh Krishna, Adv.
Mr. Naman Dwivedi, Adv.
Mr. Pritham Anand, Adv.
Mr. Siddarth Seema, Adv.

For Respondent(s) Mr. R Venkatramani, AG
Mr. Tushar Mehta, SG
Mr. Kanu Agarwal, Adv.

Mr. Padmesh Mishra, Adv.
Mr. Arkaj Kumar, Adv.
Mr. Chitvan Singhal, Adv.
Mr. Raman Yadav, Adv.
Mr. Abhishek Kumar Pandey, Adv.
Mr. Kartikay Aggarwal, Adv.
Mr. Mukesh Kumar Singh, Adv.
Ms. Ameya Vikrama Thanvi, Adv.
Mr. Arvind Kumar Sharma, AOR

Mr. Apoorv Kurup, AOR

**UPON perusing papers the Court made the following
O R D E R**

IA No 69649 of 2024 in Writ Petition (Civil) No 1239 of 2023

- 1 Mr R Venkataramani, Attorney General for India states that he would wish to convey that there was no intent on the part of the Governor of Tamil Nadu to breach the order of this Court.
- 2 The Attorney General further states that the Governor is inviting Mr K Ponmudi for being sworn as Minister in the State Government pursuant to the request made by the Chief Minister of Tamil Nadu. The Court is apprised of the fact that the swearing-in is scheduled to take place today.
- 3 Hence, no further directions are needed on the interlocutory application, save and except to take the assurance on the record.
- 4 The Interlocutory Application is disposed of.
- 5 List the Petitions on 22 April 2024.

**(CHETAN KUMAR)
A.R. -cum-P.S.**

**(SAROJ KUMARI GAUR)
Assistant Registrar**